

(b) whether the number of local terrorists killed in the last two years are much more than foreign terrorists killed by security forces, if so, the details thereof; and

(c) the details of steps taken by Government to discourage the youth from joining the terrorist ranks in the valley?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): (a) to (c) The number of misguided local youth joining militancy has shown a declining trend during the current year. During the past two years *i.e* 2017 and 2018, the number of foreign terrorists neutralized is more than the local terrorists.

Government is implementing a number of measures to increase employment opportunities for the youth and to improve the livelihood of people in Jammu and Kashmir. These include:—

- More than 25,000 youth are being recruited in 5 New India Reserve Battalions, 2 New Border Battalions, 2 New Women Battalions. 10,000 additional posts of Special Police Officers (SPOs) have been sanctioned besides recruitments in the Indian Army and special recruitment in CAPFs.
- Skill development training to make the youth employable under various schemes such as Himayat, Udaan and PM Kaushal Vikas Yojana.
- Starting new educational institutions in Jammu and Kashmir besides providing scholarships under PM' s Special Scholarship Scheme for higher education in colleges and universities outside the State.
- Under “Watan Ko Jano” program, the youth of Jammu and Kashmir are being taken to various parts of the country. Special youth and student exchange programs in sports activities at district and block level are being undertaken.

#### **Online services of CCTNS**

1319. SHRI MD. NADIMUL HAQUE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of the current status of implementation of Crime and Criminal Tracking Network and Systems (CCTNS);

(b) whether CCTNS has started facilitating online services;

(c) if so, the details thereof;

(d) the challenges faced during the implementation of CCTNS across the country; and

(e) the steps taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): (a) In order to facilitate police in States/Union Territories (UTs) with a common platform for filing reports, collecting and sharing information on crimes and criminals at national level, Ministry of Home Affairs (MHA) has implemented Crime and Criminal Tracking Network and Systems (CCTNS). Against the target of covering 14306 police stations, a total of 14874 police stations have been covered in CCTNS including some new police stations added. A total of 20.10 crore records of crime/criminals are available at national level.

(b) and (c) 35 States/UTs (except Sikkim) have already launched their State Citizen Portals under CCTNS providing citizen centric police services, including online filing of complaints, obtaining status of complaints, obtaining copies of FIRs, viewing details of arrested persons/wanted criminals, viewing details of missing person/unidentified dead bodies, viewing details of stolen/recovered vehicles and other property, download of forms, request for antecedent verification and request for issue of various NOCs from police. A total of 3.61 crore service requests have been received from citizens (till May, 2019). Delhi, Rajasthan and Uttar Pradesh have launched e-FIR facility for citizens for property and vehicle theft where accused are not known.

(d) The challenges faced during implementation of CCTNS in various States and UTs include orienting police personnel in States and UTs to adopt Information Technology and CCTNS application; getting adequate technical manpower in State Police Departments; digitization of legacy crime and criminal records; use of multiple languages to record data; and provision of network connectivity for police stations especially in geographically difficult locations.

(e) To address the challenges mentioned above, steps taken by the Government include Role-based training given to a total of 5.58 lakh police personnel leading to increased use of CCTNS; funding for State Project Management Units (SPMU) under the project to help States and UTs monitor and provide technical guidance; sharing of data digitization tools and best practices with States and UTs to expedite the digitization of legacy crime and criminal records; provision of software tools and mechanisms to States and UTs to handle data in different languages; and advisory issued to States and UTs allowing utilization of secured networks in addition to BSNL services for connectivity wherever required.